

in 1972 and 1973 respectively. In addition to Shri Debdulal Bandhyopadhyay, two more members of the staff of Calcutta Station were given a Cash award of Rs. 1,000/- each. Cash award to one more member of staff of A.I.R. Calcutta is under consideration.

### **Curb on Economic Power of Larger Industrial Houses**

\*228. SHRI RAMSHEKHAR PRASAD:  
SHRI GIRIDHAR GOMANGO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Union Government have examined a scheme to break the economic power of the larger Industrial Houses by forcing them to disinvest" their share holding in companies of national importance; and

(b) if so, the outcome thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). Government have at their disposal a variety of instruments to curb concentration of economic power. These include the industrial licensing mechanism the Monopolies and Restrictive Trade Practices Act, the provision for conversion of loans given by public financial institutions to private companies into equity, taking over the management of industrial undertakings under the Industries (Development & Regulation) Act, nationalisation, etc. The measures necessary to effectively curb concentration of economic power are under constant review and study in order to achieve the objective of accelerated industrial growth combined with social justice.

### **Self-employed Engineering Graduates in States**

\*231. SHRI MANORANJAN HAZRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be

pleased to refer to the reply given to Unstarred Question No. 5049 on the 20th December, 1972 regarding Self-employed engineering graduates and state:

(a) whether the information about the number of Engineering graduates in each State and Union Territory who have employed themselves since the schemes for assisting such graduates to help employ themselves were launched by Government, has since been collected; and

(b) if so, whether a copy thereof will be laid on the Table?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). Available information is placed on the Table of House as in statement attached.

#### *Statement*

#### *A. Information received from State Governments. :*

- |  |     |
|--|-----|
| (1) Punjab :   |     |
| (i) Number of engineering entrepreneurs who have started their own industries : . . . . .    | 33  |
| (ii) Employed through the apprenticeship scheme of the Government of Punjab . . . . .        | 136 |
| (2) Mysore :   |     |
| (i) Engineering graduates and diploma holders assisted for setting up industries : . . . . . | 37  |
| (ii) Employed through the apprenticeship scheme of the Government of Mysore : . . . . .      | 374 |
| (3) Union Territories :  |     |
| (1) Laccadive Islands . . . . .  | Nil |
| (2) Arunachal Pradesh. . . . .   | "   |
| (3) Dadra & Nagar Haveli . . . . .   | "   |
| (4) Manipur . . . . .  | "   |
| (5) Pondicherry . . . . .  | "   |
| (6) Meghalaya . . . . .  | "   |
| (7) Nagaland . . . . .   | "   |
| (8) Chandigarh . . . . .   | "   |

(4) Rest of the State Governments/Union Territories are yet to furnish the information.